

**HIGH COURT OF SIKKIM
GANGTOK**

No. 31 /COMP./HCS

Dated: 21/08/2023

NOTIFICATION

The Hon'ble, the Chief Justice has been pleased to constitute a Committee, comprising of the following members to oversee the examination process pertaining to the various technical posts advertised vide Employment Notice No.78/COMP/HCS dated 08.03.2022.

1. Central Project Coordinator, High Court of Sikkim;
2. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim;
3. Joint Registrar (IT)-cum-Protocol In-Charge, High Court of Sikkim;
4. Mr. Angom Buboo Singh, Director In-Charge, NIELIT; and
5. Mr. Khagendra Sharma, Scientist, NIELIT.

By Order,

Sd/-
REGISTRAR (JUDICIAL SERVICE)

Memo No.24(COMP)/2015/HCS (Second File).....4914-921.....

Date: 21/08/2023

Copy to:-

1. Central Project Coordinator, High Court of Sikkim;
2. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim;
3. Joint Registrar (IT)-cum-Protocol In-Charge, High Court of Sikkim;
4. Mr. Angom Buboo Singh, Director In-Charge, NIELIT; and
5. Mr. Khagendra Sharma, Scientist, NIELIT.
6. Additional Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim.
7. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim.
8. All Section Incharges, High Court of Sikkim.
9. File and
10. Guard File


JOINT REGISTRAR